

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 33/KB/2015
CA No.1004/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company		Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

<p>1) Tishnu Chowdhury (Adv.)</p> <p>2) Kuldeep Mallick (Adv.)</p> <p>3) Rakha Raban Bishwal (Adv.)</p> <p>4) Anil Chaudhuri (Adv.)</p> <p>1. Shaunak Mishra Adv.</p> <p>2. Sayantani Das Adv.</p>	<p>} Respondent</p> <p>No. 1</p> <p>} for Pet</p>	<p>Anil Chaudhuri</p> <p>12/2/18.</p> <p>for</p> <p>12/2/18</p>
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ORDER

Ld. Counsel for the petitioner and the respondent no. 1 is present.

Since this is a part heard matter list it on 16/03/2018 before regular bench.

Sd

(Jinan K.R.)
Member (J)